

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

Shri Kishore Bhaduri,
Advocate
'SHANTWANA', Ground floor,
Shubham Vihar, Mungeli Road,
Bilaspur, Chhattisgarh

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

Therefore, you are required to remain present on **21st May, 2021** at **1:30 PM** sharp at **Chattisgarh State Judicial Academy, High Court Premises, Bodri, Bilaspur.**

Encl:- Attendance sheet


(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

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6. Date of interview :.....

- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

Shri Pushpendra Kumar Patel,
Advocate
GAYATRI VILLA PARISAR,
Besides Maharshi Vidya,
Mangla, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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High Court of Chhattisgarh, Bilaspur
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

Dr. Rajesh Kumar Pandey,
Advocate
HIG-71, Bajpai Castle,
Behind Minocha Colony,
Bilaspur, CG, Pin – 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

Hamida Siddiqui,
Advocate
44, Shanti Nagar,
Ring Road No.2,
Bilaspur (CG), PIN- 495001

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(Sanjay Kumar Jaiswal)
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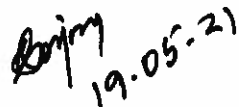
To,

Shri Deenanath Prajapati,
Advocate
R-7/22, Rama Valley (Bodri),
Raipur Road, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

**Shri Narayan Singh Dhurandhar,
Advocate
DL-6, New Chandela Colony,
Agyeya Nagar, Bilaspur (C.G.)**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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CALL- LETTER

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Bilaspur, Dated 19/05/ 2021

To,

Shri Praveen Das,
Advocate
V 12, Rama life city,
Sakri, Bilaspur

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HIGH COURT OF CHHATTISGARH : BILASPUR

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Bilaspur, Dated 19/05/ 2021

To,

Sharmila Singhai,
Advocate
D-7, HIG-II, Abhilasha Parisar,
Tifra, Bilaspur (CG)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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Bilaspur, Dated 19/05/ 2021

To,

Shri Ashish Shrivastava,
Advocate
R-6/36, Rama Valley,
Bilaspur- Raipur Highway,
Bodri, Bilaspur- 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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Bilaspur, Dated 19/05/ 2021


To,

Shri Rajeev Shrivastava,
Advocate
Near Old RTO Office,
Mungeli Naka, Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021


To,

Shri Yogesh Chandra Sharma,
Advocate
Aakash, D/50, HIG-1,
Abhilasha parishar,
Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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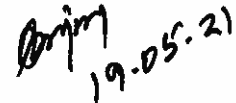
To,

Shri Govind Ram Miri,
Advocate
"Gurukripa" Rajendra nagar,
Near head post office,
Bilaspur C.G., PIN- 495001

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HIGH COURT OF CHHATTISGARH : BILASPUR

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Bilaspur, Dated 19/05/ 2021

To,

Shri Prakash Tiwari,
Advocate
Gol Bazar near City Kotwali,
Telipara road, Bilaspur

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HIGH COURT OF CHHATTISGARH : BILASPUR

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Bilaspur, Dated 19/05/ 2021

To,

**Shri Badshah Prasad Singh,
Advocate
Royale Elegance, A-5,
Parsada, Bilaspur (CG)**

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HIGH COURT OF CHHATTISGARH : BILASPUR

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Bilaspur, Dated 19/05/ 2021

To,

Fouzia Mirza,
Advocate
F/7, Minocha Colony,
Mungeli Road, Bilaspur,
District- Bilaspur (C.G.)- 495001

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HIGH COURT OF CHHATTISGARH : BILASPUR

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Bilaspur, Dated 19/05/2021

To,

Shri Thanesh Kumar Tiwari,
Advocate
A-108, Aashirwad Valley,
Raipur Road, Opp. Tata Motors Bodri,
Bilaspur (C.G.)

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Bilaspur, Dated 19/05/ 2021

To,

**Shri Mateen Siddiqui,
Advocate
Near Collector's Bungalow,
Link Road, Civil Lines
Bilaspur C.G. 495001**

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Bilaspur, Dated 19/05/ 2021

To,

Shri Harshvardhan Sharma,
Advocate
Gayatri Mandir Road,
Vidya Nagar, Bilaspur,
Tah. & Dist- Bilaspur, (C.G.), Pin- 495001

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Bilaspur, Dated 19/05/ 2021

To,

Shri B. Gopa Kumar,
Advocate
Villa No. 5, Sunflower Villa,
Chakarbhata, Bilaspur

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To,

Shri Vivek Ranjan Tiwari,
Advocate
Pt. Ramgopal Tiwari Niwas
Karbala Road, Juna Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

Therefore, you are required to remain present on **21st May, 2021** at **1:30 PM** sharp at **Chattisgarh State Judicial Academy, High Court Premises, Bodri, Bilaspur.**

Encl:- Attendance sheet


19.05.21

(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

Attendance Sheet
(To be filed by the Advocate)

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- Signature of Advocate :.....

- Signature of Incharge :.....

HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021


To,

**Shri Satish Chandra Verma,
Advocate
Shri Ram Park Colony,
Industrial Area, Yadunandan Nagar,
Tifra, Bilaspur (C.G.)**

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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Encl:- Attendance sheet


19-05-21

**(Sanjay Kumar Jaiswal)
I/c Registrar General**

High Court of Chhattisgarh, Bilaspur
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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

To,

**Shri Ashutosh Singh Kachhawaha,
Advocate
Ashiyana, in front of Jaipal Tower,
Near Saket Apartments,
Magarpara Road, Agrasen Chowk,
Bilaspur (C.G.)**

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Encl:- Attendance sheet

Sanjay
19.05.21

(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021


To,

Shri Abhishek Sinha,
Advocate
Sinha Chambers "Mohan Ganga"
Vikas Nagar, (27 Kholi)
Bilaspur (C.G.) 495001

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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19.05.21

(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021

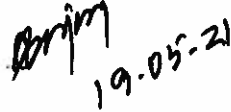
To,

Shri Yashwant Thakur,
Advocate
H2/23, Narmada Nagar,
Bilaspur (C.G.)

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(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

No. 4747/ SCDSA /2021

Bilaspur, Dated 19/05/ 2021


To,

Shri Prateek Sharma,
Advocate
House No.43, Geetanjali Vihar Colony,
Nehru Nagar,
Bilaspur (C.G.)

Interview for designation as Senior Advocate under Rule 6 (v) of High Court of Chhattisgarh (Designation of Senior Advocate) Rules, 2018 is scheduled to be held on **21st May, 2021** from **2:00 P.M.**

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19-05-21

(Sanjay Kumar Jaiswal)
I/c Registrar General

High Court of Chhattisgarh, Bilaspur
Designation of Senior Advocate (Interview)

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HIGH COURT OF CHHATTISGARH : BILASPUR

CALL- LETTER

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Bilaspur, Dated 19/05/ 2021

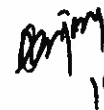
To,

Shri Praphulla Kumar Bharat,
Advocate
R-7/67, Rama Valley,
High Court Road, Bodri,
Bilaspur (C.G.)

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